Annexure 1
Sneh Exports Private Limited
Date of Commencement of CIRP 24.07.2026
List of Creditors as on 11.08.2026
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

S. No.	Name of Creditor	Detail of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest*	Amount covered by guarantee	Whether related party	% of voting share in COC					
1	State Bank of India	05.08.2026	₹ 255,426,027	₹ 254,990,001	Financial Creditor	₹ 254,990,001	₹ 254,990,001	No	100.00%	-	-	₹ 0	₹ 436,026	Please refer Foot Notes
1	**Total**		**₹ 255,426,027**	**₹ 254,990,001**		**₹ 254,990,001**	**₹ 254,990,001**		**100.00%**	**₹ 0.00**	**₹ 0.00**	**₹ 0**	**₹ 436,026**	**Please refer Foot tes**

Notes :

1. All claims have been admitted on the basis of submitted proof by claimants and the claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.r. The CoC may undergo change subject to the verification and collation of claims which is continuing.
2. Status of column with respect to "amount of claim under verification" may change after books of corporate debtor are made available /receipt of required proofs from claimant/ other sources; as soon as may be practicable and when IRP / RP comes across additional information warranting such revision. The CoC may undergo change subject to the verification and collation of claims which is continuing.
3. As per Regulation 14 of IBBI (CIRP) Regulations, 2016, where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.
4. **Details of Security Interest:**

a. Primary Security

First and sole charge by way of hypothecation over all present and future primary assets, including current assets, fixed assets, non-current assets, plant & machinery , book debts/receivables (invoice-backed), and stocks (raw materials, stock-in-process, finished goods, and spares pertaining to polypropylene polymer granules trading and woven fabric manufacturing).

b. Collateral Security (Immovable Property)

First and sole charge by way of equitable mortgage on industrial land measuring 42,800.00 sq. meters situated at Khasra Nos. 1829, 1831, 1832, 1833, 1834, and 2133, Village Dudu, Gram Panchayat Dudu, Jaipur. The mortgaged land is Registered in the name of Sh. Vishal Bansal S/o Sh. Inder Kumar Bansal (Prop. M/s Shri Tirupati Industries) via Registered Sale Deed dated 08.09.2021 (Registration No. 202103196101318 dated 09.09.2021).

c. Guarantees

Personal Guarantees:

Sh. Siddharth Jain S/o Sh. Gyan Chandra Jain

Sh. Vishal Bansal S/o Sh. Inder Kumar Bansal

Corporate Guarantee:

M/s Shri Tirupati Industries

(The Corporate Guarantee is stipulated to ensure First and Sole Charge on Equitable Mortgage of Industrial Land converted for Industrial Purpose situated at Khasra No. 1829, 1831, 1832, 1833, 1834, 2133 at Village Dudu, Gram Panchayat Dudu, Jaipur admeasuring 42800.00 sq mtrs. with registered Sale Deed dated 08.09.2021 registered at S. No. 202103196101318 dated 09.09.2021 owned by Sh. Vishal Bansal S/o Sh. Inder Kumar Bansal, Prop. M/s Shri. Tirupati Industries.)

Garima Diggiwal
Interim Resolution Professional
Sneh Exports Private Limited
Regn. No. . IBBI/IPA-001/IP-P-02018/2020-2021/13158
AFA No: AFA No: AA1/13158/02/300627/109401 valid upto 30.06.2027